

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER

The posting & transfer of following officials are hereby made *with immediate effect*:

S.No	Name of the Officials	From	To
1.	Ms. Shikha, JA (EC: 91148313)	Reader cum Ahlmad in the court of Ms. Kamika Aggarwal, MM (NI Act), Digital Court-05, South, Saket Courts, New Delhi	Asstt. Ahlmad in the court of Sh. Samosh Kumar Singh, SCJ-cum-RC, South, Saket Courts, New Delhi
2.	Sh. Prashant Kanoor, JA (EC: 13045)	JA in the Mediation Centre, South, Saket Courts, New Delhi	Reader cum Ahlmad in the court of Ms. Kamika Aggarwal, MM (NI Act), Digital Court-05, South, Saket Courts, New Delhi
3.	Ms. Jyoti Banoth, JA (EC: 61586990)	Asstt. Ahlmad in the court of Sh. Samosh Kumar Singh, SCJ-cum-RC, South, Saket Courts, New Delhi	JA in the Mediation Centre, South, Saket Courts, New Delhi
4.	Sh. Abhishek Rawat, JJA (EC: 33750349)	JJA in the Office Pool, Administration Branch-II, South, Saket Courts, New Delhi.	Asstt. Ahlmad in the court of Ms. Neha Priya, ACJ/CCJ/ARC, South, Saket Courts, New Delhi. (<i>nil further order</i>)

Note:

1. Sh. Akash Kumar Meena, JJA (EC: 43896904) posted in the court of Sh. Sudesh Kumar-II, PO MACT, South & Sh. Jayant Gulati, JJA (EC: 53803172) posted in the court of Sh. Rajeev Bansal, District Judge (Commercial Court), Digital-04, South are hereby withdrawn from Copying Agency Branch, South with direction to continue working in their respective courts.
2. Official at Serial No. 4 is also hereby withdrawn from Copying Agency Branch, South.
3. Sh. Nikhil Kumar, JJA (EC: 40301285), JJA/Assistant Ahlmad in the court of Ms. Rajat Goyal, JSCC-ASCI-GJ, South is hereby withdrawn from the court of Ms. Neha Priya, ACJ/CCJ/ARC, South, Saket Courts, New Delhi with direction to continue working in his respective court.
4. Any other posting or transfer order or immediately proceeding on leave shall be viewed seriously.



(Narottam Kaushal)
Principal District & Sessions Judge (South)
Saket Courts, New Delhi

No. Adm. (S) (P&T) / SD / 23 /

Dated, New Delhi the _____

Copy forwarded for information and necessary actions:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.

(Narottam Kaushal)
Principal District & Sessions Judge (South)
Saket Courts, New Delhi